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Chhattisgarh Vishwavidyalaya (Sanshodhan) Adhiniyam, 2010

14 of 2010

[15 June 2010]

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PREAMBLE

An Act further to amend the Chhattisgarh Vishawavidyalaya Adhiniyam, 1973.

Be it enacted by the Chhattisgarh Legislature in the Sixty-first Year of the Republic of India, as follows:--

* Published in the Chhattisgarh Rajpatra (Asadharan) dated 15-6-2010 Page 330(1).

1. Short title, extend and commencement :-

- (1) This Act may be called the Chhattisgarh Vishawavidyalaya (Sanshodhan) Adhiniyam, 2010.
- (2) It extends to the whole State of Chhattisgarh.
- (3) It shall come into force from the dale of its publication in the Official Gazette.

2. Amendment of Suction 4:-

In sub-clause (a) of Clause (xvii) of section 4 of the Chhattisgarh Vishawavidyalaya Adhiniyam, 1973 (No. 22 of 1973) (hereinafter

referred to as the Principal Act) for the word and figure "Part-I" the words and figure "Part-I (Revised)" shall be substituted.

3. Amendment of Section 13:-

In the second proviso of sub-section (1) of Section 13 of the Principal Act, for the word and figure "Part-II" the words and figure "Part-II (Revised)" shall be substituted.

4. Amendment of Section 14 :-

In sub-section (2) of Section 14 of the Principal Act, for the word "four" the word "five" shall be substituted.

5. Amendment of Section 14:-

In proviso of sub-section (2-a) of Section 14 of the Principal Act, for the figure "65" the figure "70" shall be substituted.

6. Amendment of Part-II (Revised) of the Second Schedule:-

For "Part-II (Revised)" of the Second Schedule, the following shall be substituted.

"PART-II (Revised)
[See Section 4 (xvii)]

S. No. (1)	Name of University (2)	Headquarter (3)	Territorial Jurisdiction (4)
1.	Bastar Vishwavidyalaya	Jagdalpur	Areas comprised within the limits of the revenue Districts of Ranker, Bastar, Dantewada, Narayanpur and Bijapur.
2.	Sarguja Vishwavidyalaya	Ambikapur	Areas comprised within the limits of the revenue Districts of Sarguja, Jashpur, Korea, Bilaspur. Korba, Janjgir-Champa and Raigarh.".